COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 244 OF 2016 AND APPEAL NO. 245 OF 2016

Dated: 31st October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Company of Karnataka Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Pravesh Thakur

h/f Mr. D. L. Chidanand

Counsel for the Respondent(s) : Ms. Ramni Taneja for R-2

Mr. Shariq Ahmad for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on **22.01.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

mk/kt